

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(CA)/36(CHE)/2022

NAME OF THE PETITIONER : Jeganeedhi Krishnan Rangasamy

NAME OF THE RESPONDENT(S) : Medlar Infotech Pvt Ltd & Others

UNDER SECTION : Sec 59 of CA, 2013

ORDER

Ld. Counsel Ms. Rishitha Kishan for the Petitioner. Ld. Counsel Mr. Ganesh V Arnala for R1 to R4.

Ld. Counsel for the Petitioner states that she has e-filed the documents but the Registry is requiring the approval of the court for filing the physical copy as it is more than 3 weeks.

Petitioner is permitted to file the documents and the **Registry is directed** to accept the same.

Counsel for the Respondent states that R3 who is a contesting party is an NRI and does not have information and therefore no documents have been filed.

List the Petition for hearing on **12.06.2024**.

-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk